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BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD


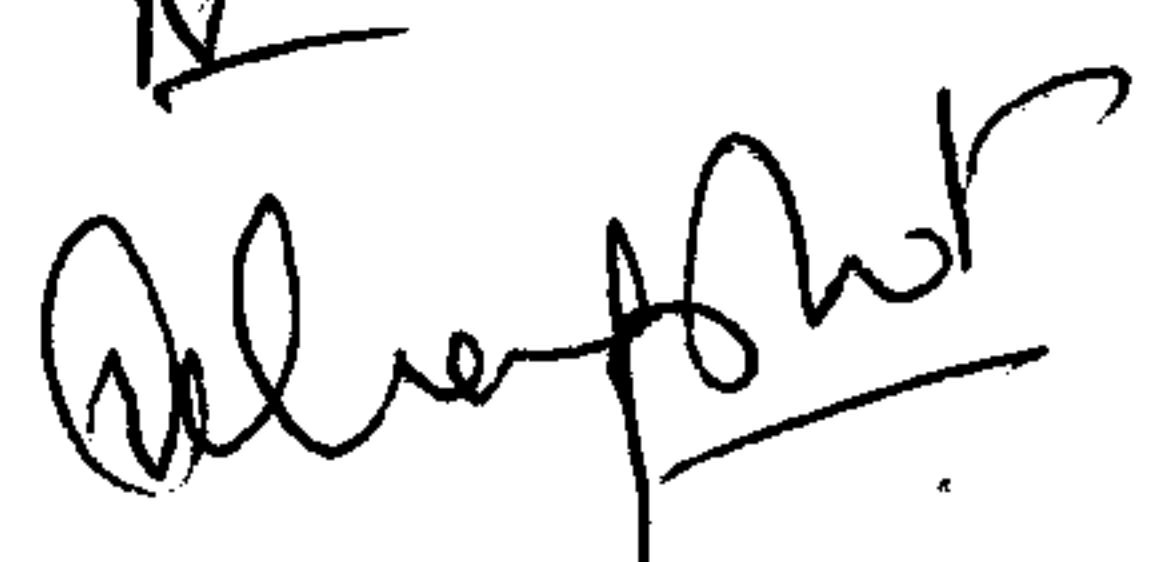
C.P. (I.B) No. 425/ 9/ NCLT/AHM/2018

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2019

Name of the Company: Nuvoco Vistas Corporation Ltd.
V/s.
Northway Spaces Ltd.

Section of the I & B Code: Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNAL VISHNAV	ADV	Respondent	
2.	Vishnu Chopra	Adv.	Petitioner	

ORDER

The Parties are represented through their respective Counsel(s).

Learned Counsel for the Respondent requested for an adjournment, on the ground that the matter is likely to be settled, in view of this, the matter is adjourned for reporting settlement.

List the matter on 14.10.2019.


[PRASANTA KUMAR MOHANTY]
MEMBER (TECHNICAL)


[HARIHAR PRAKASH CHATURVEDI]
MEMBER (JUDICIAL)

Dated this the 30th day of September, 2019.